

12.12 hrs.

## PAPERS LAID ON THE TABLE

**REPORT OF COMMITTEE ON INSTITUTE FOR MACHINE TOOL TECHNOLOGY AND DESIGN, GOVERNMENT RESOLUTION THEREON AND NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT.**

**The Minister of Industry (Shri Manubhai Shah):** I beg to lay on the Table a copy each of the following papers:—

- (a) Report of the Committee to consider the establishment of an Institute for Machine Tool Technology and Design.
- (b) Government Resolution No. 19(1)/61-Eng. Pro. dated the 9th August, 1961 containing the Government's decision on the recommendation made in the above Report (English and Hindi Versions.) [Placed in Library, See No. LT-3114/61].
- (c) The Salt (Reserve Stocks) Amendment Order, 1961 published in Notification No. G.S.R. 674 dated the 13th May, 1961, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-3115/61].

**NOTIFICATIONS UNDER EMPLOYEES' PROVIDENT FUNDS ACT AND MAIN CONCLUSIONS OF 19TH SESSION OF STANDING LABOUR COMMITTEE**

**The Deputy Minister of Labour (Shri Abid Ali):** I beg to lay on the Table a copy of each of the following papers:—

- (i) The Employees' Provident Funds (Fifth Amendment) Scheme, 1961 published in Notification No. G.S.R. 992 dated the 29th July, 1961, under sub-section (2) of section 1 of the Employees' Provident Funds Act, 1952. [Placed in Library, See No. LT-3116/61].

(ii) Notification No. G.S.R. 993 dated the 29th July, 1961, under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952 making certain amendment to Schedule I of the said Act. [Placed in Library, See No. LT-3117/61].

(iii) Notification No. G.S.R. 1013 dated the 5th August, 1961, issued under the Employees' Provident Funds Act, 1952 extending the said Act to certain classes of establishments. [Placed in Library, See No. LT-3118/61].

(iv) Main Conclusions of the 19th Session of the Standing Labour Committee held at New Delhi on the 28th April, 1961. [Placed in Library, See No. LT-3119/61].

12.12½ hrs.

## BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 21st August, 1961, will consist of:—

- (1) Discussion on the Third Five Year Plan on a motion to be moved by the Prime Minister.
- (2) Consideration of any part-discussed item carried over from today's Order Paper.
- (3) Further consideration and passing of the Maternity Benefit Bill, 1960, as reported by the Joint Committee.
- (4) Consideration and passing of the Indian Penal Code (Amendment) Bill, 1961.
- (5) Discussion and voting on the Supplementary Demands for Grants (General) for 1961-62.